

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 302 OF 2016 &
IA NO. 628 OF 2016

Dated: 18th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Union of India Through Southern Railway	...Appellant(s)
Vs.	
Tamil Nadu Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-3 & 4

ORDER

Appellant counsel is absent. Adjourn the matter to **02.12.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk